

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

R.A. No. 060/00037/2015 in O.A. No. 060/00599/2014

Dated: Chandigarh, this the 13th day of May , 2015

CORAM: HON'BLE MS. RAJWANT SANDHU, MEMBER (A)
HON'BLE DR. BRAHM A. AGRAWAL, MEMBER(J)

Narender Kumar ...APPLICANT

VERSUS

UOI & Ors. ...RESPONDENTS

ORDER (in circulation)
HON'BLE DR. BRAHM A. AGRAWAL, MEMBER(J):-

This R.A. has been filed on behalf of the applicant seeking review of our Order dated 10.04.2015 passed in O.A. No. 060/00599/2014.

2. We have perused the pleadings available on record.

3. The applicant in the R.A. desires reconsideration of the whole case. None of the grounds for review as given in Order XLVII Rule 1, CPC has been successfully put up.

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(R.A. No.060/00037/2015
in O.A. No. 060/00599/2014)

4. Hence, the R.A. is rejected.

B. A. Agarwal

(DR. BRAHM A. AGRAWAL)
MEMBER (J)

R.S.

(RAJWANT SANDHU)
MEMBER(A)

Dated: 13.05.2015

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CENTRAL GOVERNMENT ADMINISTRATIVE TRIBUNAL

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

REVIEW APPLICATION NO. 060/00037/15 OF IN

ORIGINAL APPLICATION / TANQ. NO. 0600599 OF 2014

Marender Leemas APPLICANT(S)

VERSUS

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RESPONDENT(S)

The Review Application under reference has been submitted to the Tribunal by post/personally by Mr. Rohit Seth under Section 22(J) of the Administrative Tribunal Act,1985 read with rule 17 of the Central Administrative Tribunal Rules of Procedure Rules, 1987 and is for Review of Judgment delivered by the Bench dated 7/4/2015

The Review Application has been scrutinized in the light of provisions contained in the Act and the Rules and has been found be in order.

The Review Application may be submitted to Hon'ble Member

Ms. Mr. Raywant Sandhu, Member (A) AND Hon'ble
Mr. P. Param A. Ajji Member (C) for appropriate
orders by circulation.

SECTION OFFICER (JUDL)

DEPUTY REGISTRAR

~~REGISTRAR.~~

~~on leave~~ 8
5/5/11

Hon'ble Member (D/MOD)

~~Hon'ble Member (A/T)~~

Re
5/5

~~Horrible Member (A.D.)~~

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13.5.15